NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/561/ (IB)/2017

NAME OF THE PETITIONER(S)

: ETA ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. LILLY FRANCIS

FOR OPERATIONAL

M/s KING & PARTRIOGE

CREDITOR

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor submitted one memorandum giving schedule of payment of the outstanding debt; the original copy of which is given to the Counsel for the Petitioner. Counsel for the Petitioner prayed for time to seek instructions from his client with regard to the payment schedule given by the Counsel for the Corporate Debtor. Counsel for the Corporate Debtor also submitted that within two days one D.D. to the tune of Rs.5 lakhs shall be provided to the Petitioner. At request of the Counsel for the Petitioner, time is enlarged. Put up on 10.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)